Central assistance for training-cumemployment centre

4493. SHRI RAJUBHAI A. PARMAR: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) the Central assistance given to the trairing-cum-employment centres for women during the last year 1993-94 so far and the demand for such assistance made by different states and U.T. Administrations;

(b) the criteria for allocation; and

(c)what steps are taken to ensure proper utilisation of fund as per schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Under the Scheme of Support to Training and Employment Programme for Women (STEP) and Income Generation-cum-Production Units for Women being implemented by the Department of Women and Child Development, assistance of Rs. 15 crores was provided to eligible non-: governmental organisations for implementation of these two programmes during the During 1993-94 no last year. releases have been made so far. Under the above schemes, demands are not to be made by the States and UT Administrations. Therefore, State-wise allocations are not made. Under the Scheme of Socio-Economic Programme of Central Social Welfare Board for Training-cum-Production Centres, а sum of Rs. 1.29 crores was provided during the last year and Rs. 0.14 crores during 1993-94 so far. Criterion for allocabased on the size/population of tion is State and as per availability of funds. Main thrust of the programme is to give assistance to backward, hilly, remote and rural areas.

Under the Scheme of finanacial assistance to Shramik Vidyapeeths implemented by Department of Education funds are given to States/UTs and voluntary agencies for vocational training needs of urban workers both men and women, However, the Centres do not provide any employment. During 1992-93 Rs. 1.92 crores was released and during 1993-94 so far Rs. 0.96 crores have been released to Shramik Vidyapeeths.

(c) Through a mechanism of periodical reports and returns, both in physical and financial terms the progress of the projects is monitored and further releases are made on the basis of satisfactory progress. For Socio-Economic Programme, inspection and monitoring is continuously done by the field officers of the Central Social Welfare Board.

Reservation of SCs/STs in CBSE

4494. SHRI KAMESHWAR PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the presidential directives regarding reservation for SCs/ STs are applied in the recruitments at in CBSE;

(b) if so, whether any post of Joint Secretaries in Central Board of Secondary Education (CBSE) has been reserved for Scheduled Tribes;

(c) whether it is a fact-that the services of Scheduled Tribe candidate holding the post of Joint Secretary in CBSE has been terminated during the last five years even before his completion of probation and if so, the reasons; and

(d) whether the post reserved for Scheduled Tribe has been, dereserved without adhering to the procedure laid down in MHA's, O.M. No. 42/21/49/NGS dated 28th January, 1952 and without consulting the National Commission for SCs/STs?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a)" As per information received from the Central Board of Secondary Education (CBSE), the instructions issued by Government of India for reservation for SCs/STs also apply in

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matter of recruitment to the posts at all levels in the Board.

(.b) Recruitment titles for the posts of Joint Secretary in the CBSE provide, for filling up vacancies by promotion failing which by direct recoruitment/ deputation. Such posts are selection posts in Group-A in the pay scale of Rs. 3700-5000/- and there is no provision for SC/ST reservation for promotion or deputation to these, posts. However, in the case of direct recruitment, percentages of reservation for SCs/STs as prescribed by the Government of India in filling vacancies in Group-A posts also apply- in this case.

(c) Yes, Sir. The service of one Joint Secretary belonging to ST Community who was appointed in the Board on a temporary basis were terminated by the Board after he had served for about 8 months, on account of his inefficiency.

(d) No. Sir.

Teachers of State Council of Educational Research and Training, Delhi Vdministratiou

4495. DR. RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of HUMAN RESOURCE DEVEXOP-LOPMENT be pleased to state:

(a) whether it is a fact that qualification of Teachers and scale of Pay of District education institute of Training and Teachers Training institutes run by State Council of Educational Research and Training in Delhi Administration are the same;

(b) if so, the details thereof; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU- CATION AND DEPTT. OF CULTURE) (KUMARI SELJA); (a) No Sir.

) Does not arise.

(c) The designation and qualification of the posts in the two institutions are different.

खेल अकादमी की स्थापना

4496. **श्री रामसिंह राठवा**ः क्या **मानव संसाधन विकास** मंत्री यह वर्ताने की कृषा करेंगे कि :

(क) पिछले तीम वर्षों के दौरान भारत में खेलों धर किए गए व्यय का व्यारा क्या है:

(ख)) क्या खेलों के विकास इतु एक खेल अकाक्षमी की स्थापना करने का कोई प्रस्ताव सरकार के विचाराधीन हैं ; मौर

(ग) यदि हो, तो तत्संबंधी व्यारा क्या है ?

मामव संसाधन विकास मंत्रासय में (युवा कार्य ग्रौर खेल) ग्रौर संसदीय कार्य मंत्राक्षय में राज्य मंत्री का अतिरिक्त प्रभार (श्री मुकुल वासमिक): (क) भारत सरकार होरा गत तीन वर्षों के दौरान खेलकूद पर खर्च की गई धनर शि का ब्यौरा निम्न प्रकार है :---

বৰ্ণ	धनर णि (र० वर्ण.ड में)
1990-91	48.10
1991-92	63.54
1992-93	57.69